

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 9th January, 2019
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	M.A. No. 03/2019 IN Original Application No. 784/2017	Paryavaran Bachav Samity Vs. Union of India & Ors.	Srivastava Naved & Parashar Partners, Advs. for Applicant
FOR COMPLETION OF PLEADINGS			
2.	Appeal No. 83/2018 (M.A. No. 905/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Sweta Estates Pvt. Ltd. Gurgaon	Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Sanjay Upadhyay & Mr. Bhanwar Pal Jadon, Advs. for R-1 Mr. Amit Ojha & Mr. Ashish Chouhan, Advs.
3.	Appeal No. 196/2018 (M.A. No. 1417/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Salasar Udyog	Mr. Anil Grover, AAG for State of Haryana
4.	Appeal No. 197/2018 (M.A. No. 1418/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Shri Ram Udyog	Mr. Anil Grover, AAG for State of Haryana
5.	Appeal No. 198/2018 (M.A. No. 1420/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Shiv Plastic Udyog	Mr. Anil Grover, AAG for State of Haryana
6.	Appeal No. 199/2018 (M.A. No. 1421/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Muskan Industries	Mr. Anil Grover, AAG for State of Haryana
7.	Appeal No. 200/2018 (M.A. No. 1422/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Sachin Polytex	Mr. Anil Grover, AAG for State of Haryana
8.	Appeal No. 201/2018 (M.A. No. 1423/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Annu Synthetic	Mr. Anil Grover, AAG for State of Haryana
9.	Appeal No. 202/2018 (M.A. No. 1424/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Arora Spinners	Mr. Anil Grover, AAG for State of Haryana
10.	Appeal No. 203/2018 (M.A. No. 1425/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Shri Ram Filament	Mr. Anil Grover, AAG for State of Haryana
11.	Appeal No. 204/2018 (M.A. No. 1426/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Ganesh Plastics	Mr. Anil Grover, AAG for State of Haryana

12.	Appeal No. 205/2018 (M.A. No. 1427/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Shri Shyam Plastic	Mr. Anil Grover, AAG for State of Haryana
13.	Appeal No. 206/2018 (M.A. No. 1428/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Anjana Synthetics	Mr. Anil Grover, AAG for State of Haryana
14.	Appeal No. 207/2018 (M.A. No. 1429/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Mittal Industries	Mr. Anil Grover, AAG for State of Haryana
15.	Appeal No. 208/2018 (M.A. No. 1430/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Goyal Textile	Mr. Anil Grover, AAG for State of Haryana
16.	Appeal No. 209/2018 (M.A. No. 1431/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Madhur Industries	Mr. Anil Grover, AAG for State of Haryana
17.	Appeal No. 210/2018 (M.A. No. 1432/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Bansal Pipes Industries	Mr. Anil Grover, AAG for State of Haryana
18.	Appeal No. 211/2018 (M.A. No. 1433/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s J. V. Industries	Mr. Anil Grover, AAG for State of Haryana
19.	Appeal No. 212/2018 (M.A. No. 1434/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Karan Plastics	Mr. Anil Grover, AAG for State of Haryana
20.	Appeal No. 213/2018 (M.A. No. 1435/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Bee Aar Dee Plastic Udyog	Mr. Anil Grover, AAG for State of Haryana
21.	Appeal No. 214/2018 (M.A. No. 1436/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Barkha Plastic Udyog	Mr. Anil Grover, AAG for State of Haryana
22.	Appeal No. 215/2018 (M.A. No. 1437/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s A. K. Synthetics	Mr. Anil Grover, AAG for State of Haryana
23.	Appeal No. 216/2018 (M.A. No. 1438/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s R. K. Industries	Mr. Anil Grover, AAG for State of Haryana
24.	Appeal No. 217/2018 (M.A. No. 1439/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Oswal Synthetics	Mr. Anil Grover, AAG for State of Haryana
25.	Appeal No. 218/2018 (M.A. No. 1440/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s D. N. Industry	Mr. Anil Grover, AAG for State of Haryana
26.	Appeal No. 219/2018 (M.A. No. 1441/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Shivam Filament	Mr. Anil Grover, AAG for State of Haryana
27.	Appeal No. 220/2018 (M.A. No. 1442/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Sharma Industries	Mr. Anil Grover, AAG for State of Haryana

28.	Appeal No. 221/2018 (M.A. No. 1443/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Metro Plastic	Mr. Anil Grover, AAG for State of Haryana
29.	Appeal No. 222/2018 (M.A. No. 1444/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Parvesh Plastic (Old name Alwasia Plastics)	Mr. Anil Grover, AAG for State of Haryana
30.	Appeal No. 223/2018 (M.A. No. 1445/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Archana Textiles	Mr. Anil Grover, AAG for State of Haryana
31.	Appeal No. 224/2018 (M.A. No. 1446/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s S. R. Polytex	Mr. Anil Grover, AAG for State of Haryana
32.	Appeal No. 225/2018 (M.A. No. 1447/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Baba Industries	Mr. Anil Grover, AAG for State of Haryana
33.	Appeal No. 226/2018 (M.A. No. 1448/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s B. K. Industries	Mr. Anil Grover, AAG for State of Haryana
34.	Appeal No. 227/2018 (M.A. No. 1449/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Bala Ji Agro System	Mr. Anil Grover, AAG for State of Haryana
35.	Appeal No. 228/2018 (M.A. No. 1450/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s R. K. Plastic	Mr. Anil Grover, AAG for State of Haryana
36.	Appeal No. 229/2018 (M.A. No. 1453/2018 & M.A. No. 1454/2018) WITH	Haryana State Pollution Control Board & Anr. Vs. M/s Bhagwati Polyfab	Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Vikramjeet Singh, Adv.
FOR HEARING			
37.	Original Application No.33/2013 (T _{HC}) (M.A. No. 614/2014, M.A. No. 1569/2018, M.A. No. 1570/2018, M.A. No. 1580/2018, M.A. No. 1581/2018, M.A. No. 1613/2018, M.A. No. 1615/2018, M.A. No. 1645/2018, M.A. No. 1652/2018, M.A. No. 1655/2018, M.A. No. 1656/2018, M.A. No. 1661/2018, M.A. No. 1710/2018, M.A. No. 1711/2018, M.A. No. 1721/2018, M.A. No. 1787/2018, M.A. No. 1788/2018, M.A. No. 1797/2018, I.A. No. 18/2019 & I.A. No. 19/2019) WITH	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. Rajkumar, Adv. for R-1 Mr. Gaurav M. Liberhan, AAG for Punjab Mr. Naginder Beniwal, Adv. for PPCB Mr. Anup Singh, Adv. for R-3 Mrs. Munisha Gandhi, Sr. Adv. with Mr. Suvineet Sharma, Adv. for R-5 Mr. Arvind Kumar, Adv. for R-6 Mr. Yadav. N. Singh, Adv. with Mr. Anurag Singh Adv. for R- 7 & 12 Mr. H. P. Singh, Adv. for R-8 Mr. Parveen Mahajan, Adv. for R-9 & 10 Mr. Atul V. Sood, Adv. for R-11 Mr. Narender S. Yadav, Adv. for R-12 Mr. Nitin Kasuhal, Adv. Adv. for R-13 & 15 Mr. Suvineet Sharma, Adv. Mr. Shubham Bhalla, Adv. Mr. Rahul Khurana, Adv. Mr. Shekhar Mudgal, Adv. Mr. Aman Preet Singh Rahi, Adv. Mr. Tarun Shokeen, Adv. Mr. R. Jawahar Lal, Adv. Mr. I. K. Kapila, Adv. Dr. Nirmal Chopra, Adv. Ms. Vandana Sharma Bhandari, Adv.

38.	Original Application No.30/2013 (T _{HC}) (M.A. No. 1592/2018, M.A. No. 1593/2018, M.A. No. 1594/2018, M.A. No. 1595/2018, M.A. No. 1596/2018, M.A. No. 1597/2018, M.A. No. 1598/2018, M.A. No. 1599/2018, M.A. No. 1600/2018, M.A. No. 1601/2018, M.A. No. 1602/2018, M.A. No. 1603/2018, M.A. No. 1604/2018, M.A. No. 1605/2018, M.A. No. 1606/2018, M.A. No. 1607/2018, M.A. No. 1608/2018, M.A. No. 1609/2018, M.A. No. 1610/2018, M.A. No. 1611/2018, M.A. No. 1612/2018, M.A. No. 1618/2018, M.A. No. 1619/2018, M.A. No. 1620/2018, M.A. No. 1621/2018, M.A. No. 1628/2018, M.A. No. 1629/2018, M.A. No. 1630/2018, M.A. No. 1631/2018, M.A. No. 1638/2018, M.A. No. 1640/2018, M.A. No. 1654/2018, M.A. No. 1660/2018, M.A. No. 1675/2018, M.A. No. 1676/2018, M.A. No. 1677/2018, M.A. No. 1678/2018, M.A. No. 1679/2018, M.A. No. 1680/2018, M.A. No. 1684/2018, M.A. No. 1685/2018 & M.A. No. 1686/2018)	Jai Singh & Ors. U.O.I. & Ors. Vs.	Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. P. B. Singh, Adv. for R-1 Mr. Rajkumar, Advs. for R-2 Mr. Naginder Benipal, Adv. for PPCB Mr. Anup Singh, Adv. for R-4 Mr. Satpal, for R-6 Mr. Raktim Gogoi, Adv. for R-7 & 8 Mr. Jatin Kumar, Adv. for R-9 Mr. Y. Nagpal, Adv. for R-11 Mr. Nitin Kaushal, Adv. for PSIEC, for R-13 Mr. Gaurav M. Liberhan, AAG for Punjab Mr. A. R. Takkar, Adv. Mr. R. Jawahar Lal, Adv. Mr. Ankit Chowdhri, Adv.
39.	Original Application No. 433/2017 (M.A. No. 1261/2018)	Shibani Ghosh Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. Raj Panjwani, Sr. Adv. with Ms. Shibani Ghosh, Applicant in person Mr. Rajesh K. Singh, Adv. for MoEF Mr. Divya Prakash Pandey, Adv. Mr. A. K. Prasad, Adv. for R-3 & 4 Mr. Raj Kumar, Adv. for CPCB Ms. Manisha T. Karia, Adv. Mr. R. N. Singh, Adv. Ms. Sakshi Popli, Adv. for DJB
40.	Original Application No. 759/2017	Tek Chand Arora Vs. Union of India & Ors.	Mr. Barjesh Mittal & Mr. S. K. Biriwal, Advs. for Applicant Mr. Thakur Sumit, Adv. for R-1 Ms. Anisha Nagarajan, DAG for R-2 & 3 Ms. Rachana Joshi Issa, Adv. for R-4 & 5 Mr. Narender Singh Yadav & Mr. Surinder Pal Singh Tinna, Advs. for R-7 & 9 Mr. Naginder Benipal, Adv. for PPCBMr.

			Vijay Shukla, Adv.
41.	Original Application No. 824/2017 (M.A. No. 1571/2017 & M.A. No. 1280/2018)	Dharm Singh & Ors. Vs. Venco Research and Breeding Farms Pvt. Ltd. Poultry Farms & Ors.	Mr. Mahavir Singh, Adv. for Applicant Mr. Pinaki Misra, Sr. Adv. with Ms. Inderjeet Sidhu, Adv. for R-1 Mr. Pradeep Misra, Adv. for R-2 Mr. Satish Kumar, Adv. for CPCB Mr. Amit Tiwari, Adv. for State of UP Ms. Panchajanya Batra Sbingh, Adv.
42.	Original Application No. 24/2018	Shailesh Singh Vs. State of U.P. & Ors.	Ms. Preeti Singh, Adv. for Applicant Ms. Priyanka Swami, Adv. for State U.P. Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. R. N. Singh, Adv. Mr. B. V. Niren, Adv. for CGSC Mr. Pradeep Misra, Adv. for R-3 Mr. Abhishek Chaudhary, Adv. for R-4 Ms. Pushp Gupta, Adv. for MoEF Mr. Bhanwar Pal Singh Jadon, Adv. Mr. Mukesh Verma, Adv. for UEPPCB
43.	Original Application No. 223/2018 (I.A. No. 13/2019)	Rajni Singh Vs. Union of India & Ors.	Mr. Deepak K. Singh, Adv. for Applicant Mr. Keshav Mohan, Adv. for R-1 Mr. Pradeep Misra, Adv. for R-3 & 4 Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Neeraj Malhotra, Sr. Adv. with Ms. Priya Puri, Adv. for IOCL Mr. Avinash Kr. Jain, Adv. for R-7 Mr. P. K. Singh, Adv.
44.	Original Application No. 351/2018 (M.A. No. 1774/2018)	Jharsuguda Banchao Samiti Vs. Ministry of Environment and Forest&Ors.	Mr. Biswaranjan Paramguru, Adv. for Applicant Mr. Kumar Abhishek, Adv. for MoEF Mr. Shashank Bajpai, Adv. for R-2 Mr. Manoranjan Parikaray, Adv. for R-3 Mr. Shlok Chandra, Adv. for R-4 Mr. Dhruv Mehta, Sr. Adv. with Mr. Sanjeeb Panigrahi, Adv. for R-6 Dr. Kedar Nath Tripathy, Adv.

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